

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/237/2016
NAME OF THE PETITIONER(S) : VARADHARAJAN & ANOTHER
NAME OF THE RESPONDENT(S) : UDHAYEM LEASING & INVESTMENT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 - G. Sivasankaran	Counsel for Respondents 2 & 3	E.S.
2 - A. Sri Vashtava	for Counsel for petitioners	9524933022

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that against the order passed by this Bench an appeal was filed before the Hon'ble High Court of Madras which has been dismissed in default and steps are being taken to get the appeal restored. At request, time is enlarged. Put up on **05.02.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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